

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 75/MP/2018

Subject : Petition seeking directions against National Load Dispatch Centre in the matter of issuance of Renewable Energy Certificates to the Petitioner for the month of December, 2016.

Date of Hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : Olam Agro India Private Limited

Respondent : National Load Dispatch Centre

Parties present : Ms. Dipali Sheth, Advocate, Olam

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking directions to National Load Dispatch Centre (NLDC) to issue Renewable Energy Certificates to the Petitioner for the month of December, 2016. Learned counsel further submitted that the Petitioner has made the application within the stipulated time of three months i.e. on 23.8.2017. However, due to occurrence of an error on the online portal, the application could not be generated. Learned counsel for the Petitioner requested the Commission to admit the petition and issue notice to NLDC.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the petition and directed to issue notice to the NLDC.

3. The Commission directed the Petitioner to serve copy of the petition on the respondent immediately, if not served already. The respondent was directed to file its reply, by 8.10.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 25.10.2018. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**